# POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF RESIDENCY PROJECTS AND INFRATECH LIMITED

**(Formerly known as Residency Housing Finance Limited)**

**Registered Office: 3rd Floor, Ranka Chambers, 31, Cunningham Road, Bangalore 560 052. Tel: 080-22260426. Fax: 080- 22250952**

This Post Offer Public Announcement **("Post PA")** is being issued by **IFCI Financial Services Limited ("the Manager to the Offer")** for the attention of the equity shareholders of **Residency Projects and Infratech Ltd. ("the Target Company")** and is in continuation of and shall be read in conjunction with the original **Public Announcement ("PA")** dated November 22, 2010, **Corrigendum** dated February 19, 2011 and the **Letter of Offer** dated February 19, 2011 issued or sent to the equity shareholders of the Target Company pursuant to Regulation 10 and 12 and other applicable provisions and in compliance with **Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997** and subsequent amendments thereto **("the Regulations")** by **Valuemart Retail (India) Ltd. ("the Acquirer")** to acquire upto **1,91,770** equity shares of ₹ 10/- each representing 20.00% of the equity and voting capital of the Target Company **("Offer Size")** at a price of ₹ **27.00/- ("Offer Price")** payable in cash as under:

| S. No. | Particulars | Details | | | |
|---|---|---|---|---|---|
| 1 | Name of the Target Company | Residency Projects and Infratech Ltd. | | | |
| 2 | Name and address of the Acquirer | Valuemart Retail (India) Ltd. | | | |
| 3 | Name of the Manager to the Offer | IFCI Financial Services Ltd. | | | |
| 4 | Name of the Registrar to the Offer | Integrated Enterprises (India) Limited | | | |
| 5 | Offer Details<br>a) Date of Opening the Offer<br>b) Date of Closing the Offer | <br>28/02/2011<br>21/03/2011 | | | |
| | | **Proposed in the Offer** | | **Actuals** | |
| 6 | Details of Acquisition | | | | |
| I | Offer Price | Rs. 27.00 | | Rs. 27.00 | |
| | | **No. of Shares** | **%** | **No. of Shares** | **%** |
| ii | Shareholding of Acquirer before PA | Nil | N.A | Nil | N.A |
| iii | Shares agreed to acquire by way of SPA by Acquirer | 5,73,950 | 59.86% | 5,73,950 | 59.86% |
| iv | Shares Acquired in the Open Offer | 1,91,770 | 20.00% | 1,14,580 | 11.95% |
| V | Size of the Open Offer (No. of shares multiplied by Offer Price per Share) | 51,77,790.00 | | 30,93,660.00 | |
| Vi | Shares acquired after PA but before 7 working days prior to Closure Date, if any. | Nil | Nil | Nil | Nil |
| vii | Post Offer Share Holding of Acquirer (ii+iii+iv+vi) | 765720 | 79.86% | 6,88,530 | 71.81% |
| | | **Pre Offer** | **Post Offer*** | **Pre Offer** | **Post Offer*** |
| viii | Pre & Post Offer Shareholding of Public | 381407<br>(39.78%) | 193127<br>(20.14%) | 381407<br>(39.78%) | 270317<br>(28.19%) |
| 7 | Status of Escrow Account | Amount required for payment of consideration to successful applicants has been transferred from Escrow account to special account. The balance money is being refunded to the Acquirer | | | |
| 8 | Payment of Interest, if any | Nil | | | |
| 9 | Status of Investor's complaints received, if any | Nil | | | |

*Includes 3,490 shares (0.36%) being the residual shareholding of the current promoter group, which is now classified as public shareholding.

The terms used but not defined in this Post PA shall have the same meaning as assigned in the original PA.

This Post PA will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post PA and also for the obligations of the Acquirer laid down in the Regulations.

## Issued on behalf of the Acquirer by the Manager of Offer

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**SEBI Reg. No. INM000010247**

Date: 30/03/2011

Place: Chennai